

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH SAKET COURT COMPLEX, NEW DELHI

No. \_\_\_\_\_/CTB/South/2022

Dated: 03.06.2022

1086/22-1099/22

To,

The Director,  
Information and Publicity Department,  
Govt. of NCT of Delhi,  
Delhi.

Sub: Cancellation of Public Notice forwarded earlier vide our letter No. 1047/22-1060/22/CTB/South/2022 dated 26.05.2022.

Sir,

As desired by the Ld. Pr. District and Sessions Judge (South), Saket Courts Complex, this is to inform you that due to unavoidable circumstances, publication of auction notice scheduled for 04.06.2022 is hereby treated as cancelled.

ACJ (South District)

Ms. TANYA BANNYA

Member of Gender Parity Board

Saket Courts Complexes

Commercial Civil Judge cum Addl. Rent Controller

cum Administrative Civil Judge

दक्षिण जिला कमरा नं. 204

South District, Room No. 204

साकेत कोर्ट परिसर, नई दिल्ली

Saket Court Complex, New Delhi

No. 3530 /CTB/South/CTB/2022

Copy forwarded to :-

1. The Ld. Pr. District and Sessions Judge (Hqs.), Tis Hazari Courts, Delhi for information please.
2. The Ld. Pr. District and Sessions Judge (South), Saket Courts Complex, Delhi for information please.
3. The Ld. Pr. District and Sessions Judge (South-East), Saket Courts Complex, Delhi for information please.
4. The Ld. Officer Incharge, Pool Car, (Hqs.), Tis Hazari Courts, Delhi for information please.
5. The Ld. Officer Incharge, Pool Car, (Hqs.), Saket Courts Complex, Delhi for information please.
6. The Website Committee, Tis Hazari Courts, Delhi with request to upload the Public Notice on the website of the District Courts, Delhi along with terms and conditions.
7. The A.O (Judl.), Care Taking Branch, Tis Hazari Courts, Patia House Courts, Rouse Avenue Courts, Karkardooma Courts, Rohini Courts, Dwarka Courts, and Saket Courts Complex with request to display the same on the notice boards.